## THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## NOTIFICATION

Dated Guwahati the 12th September, 2014

No.HC.VII-156/2014/ 6778 /A. In the interest of administration, Shri Chabir Pegu, LDA, Office of the District and Sessions Judge, Karimganj, is transferred to the Office of the District and Sessions Judge, Lakhimpur, North Lakhimpur, against the vacant post of LDA.

Shri Chabir Pegu will join at his new place of posting immediately.

(N.B. The seniority of Shri Chabir Pegu will be decided by the District and Sessions Judge, Lakhimpur, North Lakhimpur on the basis of his initial date of joining in the service. Further, the concerned employee will not be entitled to claim T.A. and D.A. as the transfer is made on his request.)

> By Order, Sd/- Hemanta Kumar Das, **DEPUTY REGISTRAR (VIGILANCE)**

Memo No.HC.VII-156/2014/ 6779 - 6790 /A.

Dated 12.09.2014

## Copy to:-

The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati

The Principal Accountant General, Assam, Beltola, Maidamgaon,

Guwahati

The District and Sessions Judge, Karimganj. He is requested to release Shri Chabir Pegu, in order to enable him to join at his new place of posting immediately

The District and Sessions Judge, Lakhimpur, North Lakhimpur for

information and necessary action

The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati

\_\_\_\_), Gauhati High Court<del>, Guwahati -</del> \_\_\_\_), Gauhati High Court, Guwahati The Joint Registrar (\_ 6. 7. The Deputy Registrar (\_\_\_

8. The Private Secretary to Hon'ble Mr. Justice

Gauhati High Court, Guwahati

The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website

10. The C.A. to the Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Administration), Gauhati High Court, Guwahati

11. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

12. Shri Chabir Pegu, LDA, Office of the District and Sessions Judge, Karimganj

> 12.9.2014 **DEPUTY REGISTRAR (VIGILANCE)**